

13 hrs.

STATEMENT RE: LIMITED DEPARTMENTAL EXAMINATION FOR PROMOTION TO UPPER DIVISION GRADE IN CENTRAL SECRETARIAT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : May I lay the statement on the Table of the House ?

MR. SPEAKER : Yes, he may lay it.

SHRI VIDYA CHARAN SHUKLA : I beg to lay on the Table a statement on the limited departmental competitive examination for promotion to the upper division grade of the Central Secretariat Clerical Service to be held by the UPSC commencing on the 10th December, 1969.

STATEMENT

The Central Secretariat Clerical Service Scheme was sanctioned with effect from May, 1954. The Scheme envisaged that a proportion of vacancies in the grade of Upper Division Clerk should be filled through direct recruitment on the results of a competitive examination. This provision was to come into force after three years. In the meantime, the Second Pay Commission was appointed by Government in 1957. Instead of direct recruitment to the grade of Upper Division Clerk, it recommended that a proportion of the vacancies in that grade might be filled up on the basis of a competitive examination limited to Lower Division Clerks. The Pay Commission found that this would provide them with an opportunity for early promotion to the grade of Upper Division Clerk which would help to improve the standard of efficiency. This recommendation of the Pay Commission was accepted by Government. Provision was made in the Central Secretariat Clerical Service Rules notified in September, 1962 that 50 per cent of the vacancies in the grade of Upper Division Clerk would be filled on the basis of a departmental competitive examination limited to the Lower Division Clerks of the Central Secretariat Clerical Service who had put in at least 5 years of approved service and were below 30 years of age. Subsequently, the age-limit was enhanced to 40 years for the first two examinations to provide opportunity to a larger group for early promotion through the

examination. This provision in lieu of direct recruitment served both to increase the chances of promotion of Lower Division Clerks to the Upper Division grade providing an opportunity to bright young clerks to get promotion on the basis of merit, and at the same time ensure a higher standard of efficiency in the Clerical Service. The first examination scheduled to be held in December, 1966 was postponed two days before it was due to be held and later cancelled on the representation of employees against the conditions of eligibility. The employees wanted no restrictions about age-limit or the number of chances for appearing at the examination. As the scheme for Joint Consultative Machinery for Central Government employees had come into existence by that time, it was decided to refer this matter to the Departmental Council of the Ministry of Home Affairs. A committee of the Council went into it and it was discussed in three meetings of the Departmental Council and ultimately disagreement was recorded on the 26th-27th April, 1968.

After considering all aspects of the matter it was decided to hold the limited departmental competitive examination for the U.D. Grade according to the prescribed rules. On the 12th April, 1969, U.P.S.C. notified that the examination would be held on 10th & 12th December, 1969. Over 1200 applications had been received by the Commission by the last date for submission of such applications in June, 1969. The number of vacancies expected to be filled up as a result of this examination is 75.

Discussions have been held with the organisations on this question in the Committee as well as in the Departmental Council of the Ministry of Home Affairs. Government have taken the decision to hold the examination in accordance with the rules which had been notified as far back as 1962 on the basis of the recommendations of the Second Pay Commission. This decision is both in the interest of the Service and the efficiency of Government work. This decision has been arrived at after careful consideration of all the points raised by the staff side. There is no justification for postponing the examination which is now due to be held in less than a week's time for which more than 1200 Lower Division

Clerks have already applied and U. P. S. C. have made all the arrangements. We hope that in the larger interest of the Service as a whole and in the interest of efficiency, the Union will advise its members to cooperate.

SHRI S. M. BANERJEE (Kanpur) : I want to say something on item No. 10.

श्री मोलहू प्रसाद (बांसगांव) : जो कहा गया था उसका संतोषजनक उत्तर नहीं मिला है.....

श्री हुकम चन्द कछवाय (उज्जैन) : कांटेक्ट लेबर के बारे में कुछ नहीं कहा है। कमेटी की रिपोर्ट भी आ गई है;

MR. SPEAKER : Shri Molahu Prasad is disturbing the House too much. There should be some limit to it.

ELECTION TO COMMITTEE

COUNCIL OF INDIAN INSTITUTE OF SCIENCE,
BANGALORE

THE MINISTER OF EDUCATION
AND YOUTH SERVICES (DR. V.K.R.V.
RAO) : I beg to move:

"That in pursuance of sub-clause (e) of clause 9(1) of the Scheme for the Administration and Management of the Properties and Funds of the Indian Institute of Science, Bangalore, read with regulations 3.1 and 3.1.1 of the Regulations of the Institute, this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves, to serve as members of the Council of the Indian Institute of Science, Bangalore, for the next term commencing from the 1st January, 1970."

MR. SPEAKER : The question is :

"That in pursuance of sub-clause (e) of clause 9 (1) of the Scheme for the Administration and Management of the Properties and Funds of the Indian Institute of Science, Bangalore read with regulations 3.1 and 3.1.1 of the Regulations of the Institute, this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves, to serve as members

of the Council of the Indian Institute of Science, Bangalore for the next term commencing from the 1st January, 1970."

The motion was adopted.

SHRI S. M. BANERJEE : I wanted to say something on item 10. Kindly hear me..

MR. SPEAKER : I have heard enough..

SHRI S. M. BANERJEE : I want to say something on item No. 10 and not this.

MR. SPEAKER : A statement has been laid by the hon. Minister on that item.

SHRI S. M. BANERJEE : That is true. We wanted that statement to be read, because some people are already on a hunger-strike. We do not know how it will affect the Secretariat. I would request you to kindly hear us. They want that the examination should be postponed.

MR. SPEAKER : I am sorry. I have passed on to the next item.

BUSINESS ADVISORY COMMITTEE

FORTY-FIRST REPORT

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, AND SHIPPING AND
TRANSPORT (SHRI RAGHU RA-
MAIAH) : I beg to move:

"That this House do agree with the Forty-first Report of the Business Advisory Committee presented to the House on the 4th December, 1969."

MR. SPEAKER : The question is :

"That this House do agree with the Forty-first Report of the Business Advisory Committee presented to the House on the 4th December, 1969."

The motion was adopted.

STATEMENT RE : FAST BY BIHAR UNIVERSITY PROFESSORS

THE MINISTER OF EDUCATION
AND YOUTH SERVICES (DR. V. K. R. V.
RAO) : With your permission, I would like